

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 05.04.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.9/BB/ 2017 Sl. No. 44/2017	-	Admission	Rule-4 of IB	IDAC Solutions Pvt. Ltd. Vs Liquid Space Entertainment Pvt. Ltd.,

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

Listed today for hearing on objections. Counsel requested time to submit relevant authority that the acknowledgment of debt in the balance sheet in the debtor company amounts to acknowledgment and saves limitation.

List it for hearing on objections on 13.04.2017.

MEMBER (J)

MEMBER (T)